

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
LOK SABHA
UNSTARRED QUESTION NO. 3007
TO BE ANSWERED ON 03.08.2017**

Functioning of Sports Federations

3007. DR. BOORA NARSAIAH GOUD:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has made any assessment of the functioning of various sports federations in the country in the past;

(b) if so, the details and the outcome thereof;

(c) the details of assistance, apart from financial, extended to these federations by the Government;

(d) whether it is a fact that individual performances shown at the international level are purely on the basis of performance and personal training, coaching of individual athlete and concerned federations play a little role in this;

(e) if so, the details thereof along with the reaction of the Government thereto; and

(f) the roadmap prepared by the Government for Olympics 2020 along with the sports disciplines identified for specific focus?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) to (c) Madam, National Sports Federations (NSFs) are bodies registered under the Societies Registration Act, 1860 / Companies Act. To ensure that the NSFs adhere to the principles of good governance, Government has issued guidelines including age and tenure limits in respect of Office Bearers of the NSFs, fair and

transparent elections, prevention of age frauds and sexual harassment of sportspersons, observance of RTI, etc. These guidelines are part of the National Sports Development Code of India (NSDCI), 2011 and aimed at ensuring transparency and good governance in NSFs. Govt. insists on observance of these guidelines by the NSFs to receive recognition and become eligible to receive financial as well as other forms of assistance such as exemption of income-tax for donations from the Government of India. In case of violation of the guidelines appropriate action is taken by the Government.

From the year 2010, the Government has introduced a system of annual recognition procedure for the NSFs, under which annual recognition is granted to those NSFs which comply with the provisions of NSDCI and submit the annual reports, audited accounts and other supporting documents. Any Federation, which fails to comply with the requirement of the Ministry is not granted renewal till such time they furnish requisite information. They become ineligible to receive assistance under the Scheme of Assistance to National Sports Federations and other schemes of the Ministry for the period of gap in recognition, if any.

(d) &(e): No Madam. Government plays major role by providing all requisite support to the Indian sportspersons through the concerned NSF. Majority of sportspersons, who have excelled at the international level, are provided all requisite support, including financial support for training/coaching through renowned Indian and foreign coaches with requisite scientific and technical back up, procurement of equipment and training and participation in international tournament abroad. NSFs also play an important role in the process.

(f) Department of Sports has held consultations with various stake holders including eminent sportspersons, coaches and National Sports Federations (NSFs), etc. in an effort to improve India's performance in future competitions. It has been decided, among others, to enhance performance monitoring, emphasize on greater role of coaches in devising training programmes of medal prospects and strengthen sports science set-up. It has also been decided to issue open advertisement for hiring foreign coaches wherever possible. Further, NSFs have been advised to identify medal prospects and their support staff for the 2020 Olympic Games so as to ensure that the core probable get support of dedicated world class

support staff on a continuing basis to be able to work as a coherent team and deliver. Also, the Target Olympic Podium (TOP) Scheme Elite Athletes Identification Committee has been reconstituted for identification of elite athletes who would be provided funds under the National Sports Development Fund for personalized training. The Government has also constituted Olympic Task Force for preparing action plan for next three Olympic Games (2020, 2024 & 2028). The Task Force has submitted its interim report to the Government.
